standard under  $10 \pm 2 + 3$  system from outside the Union Territory of Delhi after passing the Higher Secondary Examination from Delhi and after having graduated from University (3 yrs. Degree course) and now intend to seek admission to Post-Graduate courses during the current year?

Written Answers

THE MINISTER OF STATE THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA KAUL): According to the decision of the Delhi University, candidates who have passed their Bachelors' degree Exami\_ nation under 10+2+3 scheme of education or an examination recognised as equivalent thereto, will be eligible for registration to the post-graduate courses, i.e., MA|MSc|M Com. with effect from the current academic year. The University has also decided that students who have received years of formal education i.e., pass in the examination from a statutory body within the prescribed duration of course(s), shall also be eligible for admission to post\_graduate of the University.

### Students Grievance Committee

2930. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of EDU-CATION be pleased to state:

- (a) whether it is a fact that Executive Council of Delhi University and recently decided to set up a students' grievance committee in ponse to the long standing demand of the students of the University:
- (b) if so, what will be the functions of the committee;
- (c) the names of members of the Committee: and
- $\mathbf{of}$ complaints (d) the number which have so far been received by the Committee and the action taken on those complaints so far?

THE MINISTER OF STATE THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-

FARE (SHRIMATI SHENLA KAUL): (a) Yes, Sir. The Delhi University has decided, in principle to set up a Students' Grievances Committee.

to Questions

- (b) According to the decision taken by the University, grievances of College students should first be considered by the Joint Teachers and Students Consultative Committee at the College level. In case the student concerned is not satisfied with decision of the College level Committee, and if his grievance relates to any alleged violation of the provisions of the University Act, Statutes and Ordinances, the matter could be considered by the Grievances Committee on receipt of a specific request from The Committee will, however, not consider any grievances relating to disciplinary cases, matter of confidential or secret nature, and cases involving use of unfair means at the University Examinations.
- (c) and (d) The composition of the Committee has not yet been decided, and the Committee has not functioning.

## Historical Monuments in Chitradurga

- HANUMAN-SHRI H. 2931. THAPPA: Will the Minister of **EDUCATION** be pleased to state:
- (a) the details of the historical monuments listed in Chitradurga District of Karnataka; and
- (b) the details of the schemes to maintain these monuments?

THE DEPUTY MINISTER EDUCA-THE MINISTRIES OF ANDTION CULTURE SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The centrally-protected historical monuments in Chitradurga District of nataka are: Asoka inscriptions at Brahmagiri; Fortress and temples on the hill at Chitaldrug; Hariharesvara temple at Haribar; Inscription and Jatingi Rameswar temple on Jatingi Ramesvara Hill; 169

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and Akkatangi temple and Asoka inscriptions on Emmethammananagundu at Siddapur.

(b) The monuments are being maintained as per the actual needs. During the current financial year provisions have been made for special repairs to the Fortress at Chitaldrug and Hariharesvara temple at Harihar.

# एशियाड परियोजनाश्चों क लिये इस्पात ग्रौड सीमेंट का ग्रावंटन

2932. श्री हक्मदेव नारायण यादव: डा॰ महावीर प्रसाद :

क्या शिक्षा मंत्री 19 मार्चे. 1982 सभा में ग्रतारांकित को राज्य 2219 के दिये गये उत्तर को देखेंगे ग्रौर यह बताने की कृपा करेंगे कि :

- (क) एशियाड से संबंधित निर्माण परियोजनात्रों तथा उसकी सफलता पूर्ण बनाने के लिए इस संबंध रंहे ग्रन्य सहयोगी निर्माण कार्य हेत् किस-किस कार्य के लिए कितना-कितना इस्पात श्रौर सीमेंट भ्रावंटित किया गया है। ग्रौर
- (ख) प्रत्येक मद का कितनो-कितनो माता में उपयोग किया गया श्रौर कितना उपयोग करना वाकी है, निर्माण संबंधी कितना कार्य पूरा हो गया है ग्रीर कितना अध्रा है ?

शिक्षा तथा संस्कृति ग्रौर समाज कहवाण मंत्रालयों में राज्य मंत्रो (श्रीमती शोला कौल): (क) ग्रौर (ख) सूचना एकत की जा रही है श्रीर सभा पटल पर रख दी जाएगी।

#### Functioning of National Library

ROY: SHRI KALYAN Will the Minister of EDUCATION be pleased to state:

(a) whether attention of Government has been drawn to a news item entitled 'books on national library floor' in the 'Statesman' of 3rd July, 1982.

- (b) if so, what steps have been taken to make adequate arrangement for keeping the books; and
- (c) what are the details of the plans to improve the functioning of the Library in order to enable the scholars and research dents to make full use of Library?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCA-TION CULTURE AND AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes. Sir.

- (b) The Government is fully aware of the problem of shortage of space in the National Library, Calcutta and have already drawn up plans for the construction of a new annexe building for the Library during 6th Five Year Plan. However, to meet the immediate need of the Library it has been decided to construct a 2 or 3 building in the storeved phase of the proposed new annexe building. Additional shelfing space is also being provided by making suitable additions and alterations in the existing accommodation available in the Library which will yield space for lakh books.
- (c) The existing facilities the scholars and research students at the Library are factory.

# UGC grants to Universities

2934. SHRI SYED SHAHA-BUDDIN:

### SHRI BISWA GOSWAMI:

Will the Minister of EDUCA-TION be pleased to state:

(a) the titles of various schemes under which grants are made by